

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 237**  
**(IB)-3013(ND)2019**  
**IA/3426/2020**

**IN THE MATTER OF:**

**M/s. Reach International** ... **Applicant/Petitioner**  
**Versus**  
**M/s. Altech Infrastructure (P) Ltd.** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 20.01.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR**  
**SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENTS:**

**ORDER**

**IA/3426/2020:** By filing this IA, the Applicant has prayed for an early listing of IB-3013/2019. Heard. Prayer is allowed. Registry is directed to list the matter on 22<sup>nd</sup> February, 2021 for hearing.

With this, **the present IA is disposed of.**

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**(L.N. GUPTA)**  
**MEMBER (TECHNICAL)**

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**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (JUDICIAL)**